3665

LOK SABHA

Wednesday, November 28, 1962/Agrahayana 7, 1884 (Saka)

ree

Sabha met at Twelve of the Clock.

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

SHORT NOTICE QUESTION

बीनी से ११ द्वारा बन्दी ब तये गये भारतीय

श्री यशपाल सिंह :
श्री के० एन० तिवारी :
श्री महेडवर नायक :
श्री के० पटनायक :
३. श्री राम सेयक यादव :

श्री विभूति मिश्रः श्री हेम बरुग्राः

क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को चीनी सेना द्वारा बन्दी बनाये गये भारतीय सैनिकों के बारे में श्रीपचारिक रूप से कोई सूचना प्राप्त हुई है;
- (ख) यदि हां,तो क्या उन्हें तिब्बत में ज़्दी बना कर रखा गया है या चीन में ;
 - (ग) उनकी संख्या कितनी है; श्रीर
- (घ) क्या सरकार ने किसी ग्रन्त-र्राष्ट्रीय रेड कास एजेंसी को उनकी देख भाल करने के लिये कहा है ?

2266 (Ai) LS-1.

प्रतिरक्षा मंत्री (श्री यशवन्तराव चन्हाण): (क) जी हां।

- (ख) कोई सूचना प्राप्त नहीं है।
- (ग) १६ नवम्बर, १६६२ को चीन के विदेश मन्त्रालय द्वारा पेकिंग स्थित भारतीय दूतावास को दी गई सूचना के ब्राधार पर ६२७।
- (घ) सरकार ने इस विषय में सहायता देने के लिये अन्तर्राष्ट्रीय रेडकास समिति से प्रार्थना की है। अन्तर्राष्ट्रीय रेडकास समिति को जिनेवा कन्वैन्शन को व्यवहार में लाने या युद्ध विन्दियों के बारे में और विवरण सम्बन्धी कोई पत्र अब तक चीन सरकार से नहीं प्राप्त हुआ है। चीन सरकार की स्वीकृति प्राप्त हो जाने पर उन्होंने अपने एक प्रतिनिधि को बातचीत करने के लिय पेकिंग भेजने का प्रस्ताव किया है।
 - [(a) Yes, Sir.
- (b) No information is available.
- (c) 927 as notified by the Chinese Foreign Ministry to the Indian Embassy in Peking on the 16th November, 1962.
- (d) Government have requested the International Committee of the Red Cross for assistance in this connection. The International Red Cross have not so far received any communication from the Chinese Government about the application of Geneva Conventions or further details of prisoners of war. They propose to send one of their delegates to Peking for talks as soon as his visit is agreed to by the Chinese Government].

श्री यशपाल सिंह : क्या में जान सकता हूं कि इनमें जरूमा लोग कितने हैं और तन्दु-रुस्त लोग कितने हैं और रैंकवाइज इनका नम्बर क्या है ?

श्रध्यक्ष महोदय: श्रगर इत्तिला ही नहीं श्राई तो इसका जवाब वह क्या दें।

श्री यशपाल सिंह उपा में जान सकता हूं कि ये लोग चीन में रखे गये हैं या तिब्बत में रखे हए हैं ?

Shri Y. B. Chavan: Unless there is any formal communication it is difficult for me to give any information.

Shri Hari Vishnu Kamath: May I know if any Chinese prisoners of war have been captured by the Indian Armed Forces, and if not, is it due to the fact, as reported in a section of the world press, that the Chinese shot dead their soldiers who were wounded and is that why we could not capture any prisoner of war or is there any other reason?

Shri Y. B. Chavan: I think it does not arise out of this question. I have no information on this point.

Shri Hari Vishnu Kamath: Have we got any prisoners of war in our custody?

Shri Y. B. Chavan: No. Sir.

श्री प्रकाशवीर शास्त्री : जो हमारे राजदूत इस समय पेकिंग में हैं, उन्होंने चान सरकार से कुछ इस प्रकार का श्रनुरोध किया है कि बन्दों भारतियों को देख रेख के लिए वह स्वयं जायें श्रथवा श्रपने किसी प्रितिधिव को वहां भेजें? यदि हां तो इसके सम्बन्ध में चीन सरकार ने हमारे राजदूत को क्या उत्तर दिना है ?

Shri Y. B. Chavan: Normally the procedure is to initiate steps through the Red Cross International Committee and these are being initiated.

Shri Hem Barua: Are the Government aware that some of our officers in Chinese custody are made to make broadcasts presumably for consumption in India over the Chinese radio or Peking radio or the Lhasa radio and if so, may I know whether Government have monitored these broadcasts for future check-up?

Mr. Speaker: That is a different question.

Shri Hem Barua: May I submit that it is linked up with this question. The hon, Minister said that there are 927 prisoners of war in China. I want in the interest of the country to know if they are made to broadcast and whether these broadcasts are monitored or not.

Mr. Speaker: Monitoring of the broadcasts is a different thing from the number of prisoners that we have got or they have got.

श्री कच्छवाय : क्या में जान सकता हूं कि भारत सरकार ने कितने चीनियों को बन्दी बनाया है?

श्रा<mark>घ्यक्ष महोदय</mark>ः यह सवाल हो चुका है श्रीर इसका जवाब भी दिया जा चुका है।

Shri S. M. Banerjee: Now that many of our senior officers have returned safe from there, may I know whether any information could be had from them about the number of Indian soldiers detained by the Chinese?

Mr. Speaker: The question is whether any information has been received through those officers who have come back, whether they can tell us about our prisoners that are there.

Shri Y. B. Chavan: We have not received any information from them.

Shri Indrajit Gupta: May I know whether the Government's present efforts are going to be directed simply to seeking information regarding the health and welfare of these prisoners or, in view of the fact that there is no official declaration of war, in terms of international law, between the two countries, also to seek their release as early as possible?

Shri Y. B. Chavan: This question of seeking release is not considered. Even though the war is not declared, according to the Geneva convention, any other country can also apply to any other armed conflict; and it is under these conditions that the steps are being taken.

श्री राम सेवक यादव: यें जो गिरफ्तार हुए हैं ये किन परिस्थितियों में, किस तरह श्रीर कहां पर गिरफ्तार हुए हैं, क्या इस तरह की भी कोई चीज बताई जा सकती है ?

म्राध्यक्ष महोदय : इस तरह की चीज का ग्राभी कुछ पता नहीं है।

Shri Maheswar Naik: May I know whether the Government of India have made sure that the international organisation which is entrusted with getting information from the Chinese is getting really at the truth of this fact, namely, how our prisoners have been treated?

Shri Y. B. Chavan: I could not follow.

Mr. Speaker: He may put the question a little more distinctly. We are unable to follow.

Shri Maheswar Naik: May I know whether the Government of India have made sure that the International Red Cross organisation is getting the real truth as to how our prisoners are being treated in the prisons?

Shri Y. B. Chavan: May I explain this? Otherwise, unnecessarily, there might be some casting of aspersions which should be avoided. As a matter of fact, the Chinese Government are also party to this convention. They have ratified this convention, but there are certain reservations, we are

being told, in their ratification. The international committee of the Red Cross has approached them, have sent a communication to them; after getting a reply to the communication, they have decided to send a delegate to seek further information. At the present juncture, we have no more information.

Shri P. K. Deo: In view of the fact that the present Chinese Government, the communist Government, was not a signatory to the Geneva convention, may I know how far it is obligatory on their part to....

Mr. Speaker: He has said that.

Shri P. K. Deo: I could not hear.

Shri Y. B. Chavan: The Chinese Government is a signatory to all the conventions, and the ratification has come into effect from June, 1957.

Shri Harish Chandra Mathur: The Chinese have made so much of this unilateral pronouncement that they are withdrawing from this country and that they will be behind the so-called MacMahon line and all that. May I know if they have said anything about those prisoners whom they have taken in this particular connection, and whether any clarification has been sought from them?

Mr. Speaker: Nothing has been received here.

Shri Hanumanthaiya: In view of the fact that the Government is trying to obtain information under the international convention, are we to take it that a war has been declared between China and India?

Shri Y. B. Chavan: The conventions can be applied even otherwise when there is no declaration of war.

Mr. Speaker: We shall now proceed to the next item on the agenda.